NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)No. 71/BB/2017	-	Admission	230/232	MEMG Holdings Pvt. Ltd. & 2 Others

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

Advocale Am patitu

SIGNATURE

1. SATI.P. FHN

SPJ Legal

ORDER

Matter is listed today for admission. Counsel for Petitioner is present. He has file Memo requesting the Tribunal to order for Notices to the ROC/R.D/Assistant Commissioner of Income Tax and also to the O.L, and further requested to order for publication in **The Financial Express**, English Daily Bangalore Edition and in **Udaya Vani**, Kannada Daily Bangalore Edition. Accordingly, notices are ordered to the above authorities as well publication in **The Financial Express**, English Daily Bangalore Edition and in **Udaya Vani**, Kannada Daily Bangalore Edition and the publication shall be within 10 days before the date of hearing. Hearing date is fixed on 22/12/2017. Registry is directed to prepare notices and the petitioner counsel to collect the same and to serve on the above authorities.

Member (T)

Member (J)